

**DEPARTMENT OF REVENUE (CUSTOMS APPRAISER)
RECRUITMENT RULES, 1989**

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**DEPARTMENT OF REVENUE (CUSTOMS APPRAISER)
RECRUITMENT RULES, 1989**

G.S.R. 71, dated 24th January, 19901 .- In exercise of the powers conferred by the proviso to Art.309 of the Constitution, and in supersession of the Department of Revenue (Customs Appraiser) Recruitment Rules, 1988, except as respect things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to the post of Customs Appraiser in the Collectorates of Customs under the Department of Revenue of the Ministry of Finance, namely:-

1. Short title and commencement :-

(1) These rules may be called the Department of Revenue (Customs Appraiser) Recruitment Rules, 1989.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of post, classification and scales of pay :-

The number of the said posts, its classification and scale of pay attached thereto shall be as specified in Columns 2 to 4 of the First Schedule annexed to these rules.

3. Method of recruitment, age limit, qualifications etc :-

The method of recruitment, age limit, qualifications, and other

matters relating to the said post shall be as specified in Columns 5 to 14 of the said Schedule.

4. Disqualification :-

No person,-

(a) who has entered into or contracted a marriage with any person leaving a spouse living, or

(b) who, having a spouse living, has entered into or contracted a marriage with any person.

shall be eligible for appointment to any of the said posts : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with the Union Public Service Commission, relax any of provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-Servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

THE FIRST SCHEDULE

Name of post.	No. of post.	Scale of pay.	Whether selection post or non-selection post.
1	2	3	4
Customs Appraiser.	492* (1989)	General Central	Rs. 2000-60-2300-EB-
	* Subject to	Service Group 'B'	75-3200-100-3500.
	variation	Gazetted Non-	
	dependent on	Ministerial.	
	work-load.		

SCHEDULE 2

THE SECOND SCHEDULE

(See Column 8 of the First Schedule)		
Categories of expert Customs Appraisers and their qualifications.		
Sl. No.	Categories of Customs Appraisers.	Qualifications specified for the post
		of expert Customs Appraisers concerned.
1.	Metallurgical Expert	(i) Degree in Metallurgy of recognised University or equivalent. (ii) 2 years' experience as a Metallurgist.
2.	Jewellery Expert	(i) Degree in Geology or any other Branch of Science of a recognised University or equivalent. (ii) Diploma in Gemmology from a recognised Institution. OR Two years' experience of evaluation of precious stones Jewellery (Old and new) and precious metals.
3.	Oils and Paints Experts	(i) Master's Degree in Organic-Chemistry or Degree in Oils and Paints Technology of a recognised University or equivalent. (ii) 2 years' experience in oils and paints.
4.	Chemicals & Drugs Expert	(i) Master's of Degree in Organic-Chemistry. Pharmacy or Pharmaceutical Chemistry of a recognised University or equivalent. (ii) 2 years' experience in Chemical and Drugs.
5.	Machine Expert	(i) Degree of Mechanical or Electrical Engineering of a recognised University or equivalent. (ii) 2 years' experience as a Mechanical or an Electrical Engineer.

6.	Motor Vehicle & Component Parts	(i) Degree in Automobile or
	Expert.	Mechanical Engineering or both
		of a recognised University or
		equivalent.
		(ii) 2 years' experience as an
		Automobile for Mechanical
		Engineer.
		(iii) 2 years' experience as an
		Automobile or Mechanical
		Engineer.
7.	Textile Expert	(i) Degree in Textile Technology of
		a recognised University or
		equivalent.
		(ii) 2 years' experience as a
		Textile
		Technologist.
8.	Petroleum Technologist	(i) Master's Degree in Organic
		Chemistry or Degree in
		Petroleum Technology of a
		recognised University or
		equivalent.
		(ii) 2 years' experience in the
		production/testing of petroleum
		products.
9.	Dyes Experts	(i) Master's Degree in Organic
		Chemistry or B.Sc. (Tech.)
		(Dyes and Intermediates) Degree
		of a recognised University or
		equivalent.
		(ii) 2 years experience in a Dye-
		factory or in the Dyeing
		Department of a Textile Mill.
10.	Electronics Expert	(i) Degree in Electronics Engineer
		ing of a recognised University or
		equivalent.
		(ii) 2 years' experience as an Elec
		tronic Engineer.
11.	Mica Expert	(i) Degree in Mining Engineering or
		Master's Degree in Geology of a
		recognised University or
		equivalent.

		(ii) 2 years' experience in Mica Mines.
12.	Legal Matters Expert	(i) Degree in Law from a recognised University or equivalent.
		(ii) 2 years' experience in legal work.
13.	Leather Technology Expert	(i) Degree in Leather Technology of a recognised University or equivalent.
		(ii) 2 years' experience as a Leather Technologist.
14.	Accounts Expert	(i) Accountancy qualifications recognised for enrolment in the Register of Members maintained by the Council of Institute of Chartered Accountants of India or the Final Examination of the Institute of Costs and Works Accountants, Calcutta.
		(ii) 2 years' experience as a Chartered Cost and Works Accountants.
15.	Plastic Tech.	(i) B.Sc. (Tech. or B.(Tech.) of a recognised University with special subject as Polymer/Plastic Technology or an equivalent Diploma.
16.	Paper Tech.	(i) B.Sc. (Tech.) or B.Tech. of a recognised University with a special subject as paper Technology or equivalent.
		(ii) 2 years' experience in Paper Factory.